

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

Notification

No:- 1/GS

Dated:- 01.04.2017

In pursuance of Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No.K.13021/01/2017-US.II dated 24th March, 2017, Hon'ble Shri Justice Badar Durrez Ahmed, took oath of office as Chief Justice of the High Court of Jammu and Kashmir, on 1st April, 2017 at 2.00 P.M.

(Sanjay Dhan)
Registrar General (I/C)

No:63-85/GS

Dated: 01.04.2017

Copy of the above forwarded to the:-

1. Joint Secretary to the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi.
2. Secretary General, Supreme Court of India, New Delhi.
3. Principal Secretary to His Excellency the Governor of Jammu and Kashmir, Raj Bhawan Jammu.
4. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir, Jammu.
5. Secretaries to all the Hon'ble Judges _____.
6. Registrar General, High Court Delhi, New Delhi.
7. Secretary to Govt., General Administration Department, J&K, Jammu.
8. Secretary to Government, Department of U&PA, J&K, Jammu.
9. Registrar Vigilance, High Court of J&K, Jammu.
10. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
..... for information.
11. Accountant General, J&K Jammu / Srinagar, for information and necessary action (copy of Notification is enclosed).
12. Chief Accounts Officer, High Court of J&K, Jammu.
13. Accounts Officer, High Court Wing, Jammu/Srinagar.
14. Protocol Officer, High Court Wing, Jammu/Srinagar.
15. Manager, Government Press, Jammu / Srinagar for publication in the next issue of the Government Gazette.
16. Incharge NIC for uploading on website.
17. Office file.

Registrar General (I/C)

11/4/2017